

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 27.05.2019**

**NOTICE**

**Take notice that the matters listed on 27.05.2019 in the Court of Chairperson will be listed as indicated below:**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original Date of Hearing</b>	<b>Next Date of Hearing (At 2:00 PM)</b>
<b>1.</b>	Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. <b>With</b>	27.05.2019	28.05.2019
<b>2.</b>	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	27.05.2019	28.05.2019

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**By Order**  
**-sd/-**  
**Registrar**